

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTICE

Dated: 17.10.2025

In continuation of earlier notice dated 12.03.2025, it is hereby notified for information of all concerned that relaxation from wearing of gowns in this Court has further been extended till winter vacations.

Devinder Chavvy.
Assistant Registrar (Rules)
for Registrar General